(c) and (d) The overall advantages of the dual pricing policy far outweighs the disadvantage, if any. Continuous attempts are made by State Govts/UT Administrations to check and punish malpractices through provisions made under Essential Commodities Act and other relevant legislations.

Tubewells for Irrigation Purposes

6428 SHRI TEJ NARAYAN SINGH: Will the Minister of WATER RESOURCES be pleased to state

(a) the total number of tubewells installed for irrigation purpose in Bihar and those which are out of order at present, and

(b) the steps being taken to repair the tubewells which are out of order?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA) (a) As on 31st March, 1990, total number of tubewells installed were 5.523, out of which 2790 are in operation

(b) Under the World Bank assisted

Project, action is being taken to put the tubewells in operation through modernisation and rehabilitation. In addition, arrangement for dedicated electrical feeder lines is also being made. This project is scheduled for completion by 1993–94.

[English]

HUDCO Schemes in Kerala

6429. SHRI T. BASHEER: Will the Minister of URBAN DEVELOPMENT be pleased to state

 (a) the number of schemes approved and financed by HUDCO for construction of houses in Kerala during the last three years; and

(b) the progress achieved in implementing these schemes?

THE MINISTER OF URBAN DEVEL-OPMENT (SHRI MURASOLI MARAN): (a) The details of the schemes sanctioned by HUDCO to different borrowing agencies in the State of Kerala during the last three years are as follows:-

Year	No of schemes	Project Cost	Allocation	Loan sanctioned	Dus Sanctioned
1	2	3	4	5	6
				(Rupe	es in Crores)
1987-88	35	64	10.67	45	46171
1988-89	50	55	12 02	38	15804
1989-90	75	126	15.41	95	70003

(b) Since its inception HUDCO has till now sanctioned 431504 dwelling units in the

State out of which around 333200 dwelling units have reportedly been completed.